2793   SHRI   GOVINDRAO ADIK

Will the Minister of COALHOME AFFAIRS be pleased to state :-

(a) whether Government is considering any proposal to simplify online birth or death registration system across the country on the MCD (Municipal Corporation of Delhi) model;

(b) if so, the details of the steps taken or proposed to be taken by Government for adopting such method to curtail unnecessary harassment of the people for getting birth or death certificate; and

(c) by when such system will be implemented in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) to (c):At present, the registration of births and deaths both in case of domiciliary as well as institutional events from local registrar to the District/Chief Registrar's office in majority of States/UTs is manual. Some of the States/UTs have computerized the system but the on-line facility for issuance of birth/death certificates is restricted to a few big Municipal Corporations only. Till the time, all the registration units (including health institutions) in a State/UT are not fully computerized, any on-line registration system for the State/UT cannot be established. Unless such a system is established across all the States/UTs an on-line registration system for the country as a whole would be difficult to establish.

The responsibility for establishing a fully computerized on-line system rests with the respective State/UT Governments who have been entrusted with the responsibility for implementation of the Registration of Births & Deaths Act, 1969. The role of Office of Registrar General, India is to unify, co-ordinate and supervise the implementation of the Act in the country.

The Municipal Corporation of Delhi (MCD) and few other Corporations have introduced the online birth and death registration system after computerization on their own. Any effort to introduce the on-line birth/death registration system throughout the country would depend upon the computerization of the civil registration system in all the States/UTs.